

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF DECEMBER-2022.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF NOVEMBER			DISPOSAL FOR THE MONTH OF NOVEMBER				PENDENCY AS ON 31.12.2022	Average No. of days taken to decide the case
					TRANSFERRERED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		-	639	0	44	0	19	0	0	2	662	6 Months 25 Days
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	537	0	27	0	33	0	0	0	531	1 Year 9 Months 17 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	452	0	32	2	35	1	0	0	450	9 Months 10 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	241	0	34	4	31	0	0	0	248	1 Year 21 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	239	0	35	2	35	1	0	0	240	4 Months 28 Days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	390	0	40	0	19	1	0	0	410	6 Months 2 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	277	0	38	2	38	0	0	0	279	5 Months 18 days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	407	0	38	0	19	0	0	0	426	1 Year 1 Month 27 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	500	0	39	0	22	0	0	0	517	11 Months 15 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	31	0	0	0	2	0	0	0	29	2 Years 9 Months 26 Days
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	10	0	0	0	0	0	0	0	10	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	126	0	21	0	4	0	0	0	143	8 Months 8 Days

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4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	172	0	12	0	27	0	0	0	157	2 Years
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	0
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	327	0	11	0	1	0	0	0	337	2 Months 24 days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	330	0	34	10	13	1	0	0	360	1 Year 1 Month 9 Days
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	487	0	6	0	6	0	0	0	487	1 Year 9 Months 18 days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	75	0	1	1	1	0	0	0	76	6 Months 5 days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	641	0	1	0	0	0	0	0	642	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	71	0	5	0	2	0	0	0	74	2 Years 2 Months
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	18	0	2	0	0	0	0	0	20	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	904	0	81	0	50	0	0	0	935	11 Months 17 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1020	0	71	0	23	0	0	0	1068	1 Year 3 Months 14 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	637	0	160	0	37	0	0	0	760	1 Year 25 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	204	0	4	0	12	0	0	0	196	Year 2 Months 21 Days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	263	0	26	0	9	0	0	0	280	7 Months 13 Days

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14	GADAG	Addl. District & Sessions Court, Gadag	Designated	276	0	7	0	1	0	0	0	282	10 Months 7 Days
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	942	0	59	0	19	0	0	0	982	2 Years 29 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	63	0	18	0	2	0	0	0	79	11 Months 14 Days
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	34	0	1	0	1	0	0	0	34	2 Years 8 Months 28 Days
18	KODAGU	I Addl. District & Sessions Judge	Designated	156	0	1	0	1	0	0	0	156	6 Years 1 Month 8 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	54	0	3	0	0	0	0	0	57	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	17	0	1	0	1	0	0	0	17	1 Year 1 Month 5 days
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	109	0	2	0	1	0	0	0	110	6 Months 4 Days
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	355	0	51	0	10	0	0	0	396	7 Months 25 Days
		II Addl. District & Sessions Court, Mysuru	Designated	660	0	52	0	9	0	0	0	703	1 Year 28 Days
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	33	0	1	0	0	0	0	0	34	-
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	23	0	1	0	0	0	0	0	24	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	47	0	3	0	1	0	0	0	49	11 Months 15 Days
		II Addl.District & Sessions Court, Shivamogga.	Designated	46	0	0	0	5	0	0	0	41	2 Years
		III Addl.District & Sessions Court, Shivamogga.	Designated	46	0	0	0	2	0	0	0	44	1 Year 11 Months 9 Days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	38	0	2	0	4	0	0	0	36	1 Year 10 Months 22 Days

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26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	20	0	0	0	0	0	0	0	20	1 Year
		II Addl.District & Sessions Court, Tumakuru	Designated	24	0	3	0	2	0	0	0	25	1 Year
		V Addl. District and Sessions Judge, Tumakuru.	Designated	4	0	0	0	0	0	0	0	4	-
		VI Addl.District & Sessions Court, Tumakuru	Designated	19	0	2	0	0	0	0	0	21	6 Months
27	UDUPI	Prl.District & Sessions Court	Designated	357	0	28	0	16	0	0	0	369	6 Months 15 Days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	35	0	1	0	0	0	0	0	36	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	0	0	1	0	0	0	21	14 Days
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	20	0	0	0	0	0	0	0	20	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
Total			Designated/ Dedicated	11812	0	954	21	495	4	0	0	12288	1 Year 3 Months 18 Days